

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.96/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

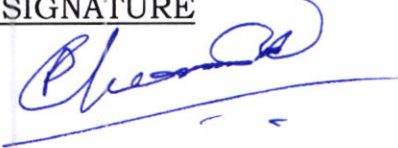

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES: Mr. Rahul Tambe
V/s.

M/s. Poona Kadabakuti Karkhandar Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	CS Ramesh G. Chavhan	PCS for R1 to R12	
2	ATAY M. ANTARKAR	PCS for Petitioners	

ORDER

TCP 96/397-398/CLB/MB/MAH/2013

1. Due to paucity of time, matter cannot be heard today. Hence adjourned to
07.3.2018 at 2.30 pm.
2. Synopsis of arguments has also been furnished from the side of the Petitioner.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 10.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)